

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 12**  
**CP No. 78(ND)/2016**

**IN THE MATTER OF:**

Bahl Paper Mills Ltd. & Ors.  
Vs.

.... Applicant/petitioners

M/s. Manila Resorts Pvt. Ltd. & Ors.

.... Respondents

**Order under Sections 397/398 of the Companies Act**

**Order delivered on 18.11.2019**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner/Applicant: Mr. Rakesh Kumar, Mr. Sahil Dhawan, Advs.  
For the Respondent: Mr. M. K. Garg, Mr.B. L Satija, Advs. for R-4

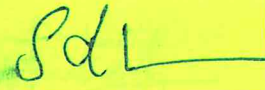
**ORDER**

**CA-2526(PB)/2019:-**

List on 19.11.2019.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

18.11.2019  
Aarti Makker